


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE**  
**ROUSE AVENUE COURT COMPLEX, DELHI**

**MODIFIED DUTY ROSTER FOR THE MONTH OF DECEMBER, 2022**

In view of the request received from Ms. Vidhi Gupta Anand, ACMM-01, dated 01.12.2022, partial modifications of office order no. CMM/Rouse Avenue District Court and order no. /DR/2022/ 11987-D to 11206-D dated, 29/11/2022, Rouse Avenue District Courts, Delhi, are made as under:

Sr. No.	Name of the Duty ACMM	Duty to be performed on	In place of
01.	Sh. Harjeet Singh Jaspal, Ld. ACMM-04	04.12. 2022 ( Sunday)	Ms. Vidhi Gupta Anand, Ld.ACMM-01
02.	Ms. Vidhi Gupta Anand, Ld.ACMM-01	05.12.2022	Sh. Harjeet Singh Jaspal, Ld. ACMM-04

Rest of the conditions shall remain unchanged.


  
(Anjani Mahajan)  
Chief Metropolitan Magistrate  
Rouse Avenue Court Complex  
New Delhi

Order No. CMM/RADC/DR/2022 11325 - 11345D

Dated 01.12.2022

*Copy forwarded for information and necessary action to:*

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. District & Sessions Judge, (HQs), Delhi.
3. The Ld. District & Session Judge-Cum-Special Judge (P.C. Act) (CBI), Rouse Avenue Court Complex, Delhi)
4. The ACMMs Rouse Avenue District Court Complex, New Delhi.
5. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
- ✓ 8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website
9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Section, RADC, New Delhi.
10. The Reader to the undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secy. DLSA, RADC.

  
Chief Metropolitan Magistrate  
Rouse Avenue Court Complex  
New Delhi.

